

(10)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH
NEW DELHI

O.A. No. 993/94

Dated the 28th August, 1995

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE DR. A. VEDA VALLI, MEMBER (J)

Shri Puran Singh Rana,
S/o Shri Chandan Singh Rana,
RZ F-26, West Sagar Pur,
New Delhi.

... APPLICANT

(By Advocate: Shri O.P. Sood)

VERSUS

1. Union of India through the Director, Printing, Nirmal Bhawan, New Delhi.
2. The Manager, Govt. of India Press, Ring Road, Mayapuri, New Delhi.
3. Shri J.K. Dass, Reader
4. Shri Pyare Lal-i, Reader
5. Shri Jai Bhagwan, Reader
6. Shri C.L. Passi, Reader
7. Shri P.L. Malhotra, Reader
8. Shri Raj Pal, Reader
9. Shri G.M. Krishnani, Reader
10. Shri Dharam Vir, Reader
11. Shri Surinder Kumar, Reader
12. Shri S.C. Shukla, Reader
13. Shri T.J. Albert, Reader
14. Shri S.K. Gupta, Reader
15. Shri R.S. Lakhra, Reader
16. Shri Ajit Singh, Reader
17. Shri N.D. Malik, Reader
18. Shri Jughan Singh, Reader
19. Shri Mohinder Kumar, II, Reader
20. Shri P.K. Dey, Reader

... RESPONDENTS

All the above Resp. No. 3 to 20
(C/o Resp. No. 2)

(By Advocate: Shri Madhav Paniker
for Resp. 1 and 2)

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ORDER (ORAL)

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BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Heard both counsel.

This O.A. is disposed of with a direction to the Respondents to dispose of the applicant's representation dated 30.11.93 by means of a detailed, speaking and reasoned order within one month from the date of receipt of a copy of this judgment. Any promotion to the post of Head Reader in the Govt. of India Press, Ring Road, New Delhi should be made only after the disposal of the applicant's representation dated 30.11.93.

2. This O.A. is disposed of accordingly.

No costs.

A. Vedavalli

(DR. A. VEDA VALLI)
Member (J)

S.R. Adige
(S.R. ADIGE)
Member (A)

/ GK/